

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.**

CAUSE LIST DATED 28.05.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	HEARING
1) O.S.1099/2004	16) O.S.899/2020
2) O.S.2225/2007	17) O.S.901/2020
3) O.S.1581/2008	18) O.S.903/2020
4) O.S.491/2012	19) O.S.1013/2020
5) O.S. 789/2012	20) O.S.1047/2020
6) O.S.1335/2013	21) Ex. 29/2020
7) O.S.1739/2014	22) O.S. 13/2021
8) Misc. 5/2015	ARGUMENTS
9) O.S.487/2015	23) O.S.789/2006
10) O.S.1233/2015	24) O.S.369/2009
11) O.S.425/2018	25) O.S.415/2010
12) O.S. 435/2018	26) O.S.827/2011
13) O.S. 1459/2018	27) O.S.575/2012
14) O.S. 351/2019	28) O.S.1563/2012
15) O.S.881/2019	29) O.S.1595/2012
	30) O.S.927/2013

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 28.05.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 178/2014	16. EX. 46/2004
2. O.S. 380/2018	17. EX. 47/2004
3. MISC. 56/2018	18. O.S. 256/2005
4. O.S. 1488/2019	19. EX. 19/2010
SUMMONS	20. O.S. 1330/2013
5. O.S. 468/2010	21. O.S. 15/2018
6. O.S. 470/2010	22. O.S. 156/2019
7. FDP 1/2011	23. O.S. 158/2019
8. O.S. 454/2017	ARGUMENTS
9. O.S. 596/2017	24. O.S. 38/2002
10. O.S. 714/2017	25. O.S. 38/2003
11. O.S. 948/2019	26. O.S. 1256/2011
NOTICE	27. O.S. 608/2012
12. FDP. 6/2006	28. O.S. 1402/2014
13. EX. 2/2012	29. O.S. 1038/2015
14. MISC. 29/2019	30. O.S. 1396/2019
ISSUES	
15. O.S. 120/2018	

Date: 27.05.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 28.05.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
AWAIT SUMMON/NOTICE	NOTICE
1. O.S. 494/2020	16. EX 34/2009
2. O.S. 196/2021	17. EX 34/2011
3. O.S. 334/2021	18. O.S. 482/2021
HEARING	19. O.S. 486/2021
4. EX 40/2004	20. O.S. 488/2021
5. EX 41/2004	ARGUMENTS
6. EX 45/2004	21. O.S. 820/2013
7. O.S. 710/2008	22. O.S. 1568/2014
8. O.S. 674/2011	23. O.S. 224/2015
9. O.S. 710/2014	24. O.S. 456/2016
10. O.S. 1658/2014	25. O.S. 542/2019
11.O.S. 386/2018	ORDERS
12. O.S. 154/2019	26. O.S 84/2013
13. O.S. 282/2019	27. O.S. 1320/2014
14. O.S.1618/2019	28. O.S. 1006/2017
15. O.S. 622/2020	29. O.S.136/2020
	30. O.S. 1050/2020

Date: 27.05.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

28.05.2021

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 28-05-2021

Morning - Sessions

	<u>HEARING</u>
1	O.S. 273/2007
2	O.S. 427/2008
3	O.S. 1635/2008
4	O.S. 425/2014
5	O.S. 63/2015
6	O.S. 1239/2017
7	O.S. 133/2019
8	O.S. 587/2019
9	O.S. 891/2019
10	O.S. 1691/2019
11	O.S. 897/2020
	<u>ISSUES</u>
12	O.S. 285/2017
13	O.S. 23/2018
	<u>AMENDMENT</u>
14	O.S. 1171/2013
	<u>NOTICE</u>
15	Misc. 15/2019

Afternoon - Sessions

	<u>ARGUMENTS</u>
1	O.S. 518/2004
2	O.S. 1531/2008
3	O.S. 131/2010
4	O.S. 277/2010
5	O.S. 271/2014
6	O.S. 1433/2014
	<u>ORDER</u>
7	O.S. 65/2014
8	O.S. 349/2019
9	O.S. 3/2021
	<u>JUDGEMENT</u>
10	O.S. 1587/2008
	<u>OBJECTIONS</u>
11	O.S. 325/2017
12	O.S. 903/2018
13	O.S. 1491/2018
14	O.S. 1555/2019
15	O.S. 1619/2019

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru